

MANIPUR JUDICIAL ACADEMY
HIGH COURT OF MANIPUR COMPLEX
MANTRIPUKHRI, IMPHAL EAST, MANIPUR – 795002

ORDER

Imphal, the 29th April, 2022

No. MJA/E – 01/2015/ 1095 : In exercise of the power conferred under Article 229(1) of the Constitution of India read with Rule 37 of “The High Court of Manipur (Manipur Judicial Academy) Rule, 2022”, Hon’ble the Chief Justice is pleased to regularise the contractual service of the following Private Secretary/Stenographer of Manipur Judicial Academy with immediate effect temporarily in the post indicated against his name against the post, out of the 2 (two) posts of Stenographer Grade – II created vide order/letter No.4/159/2016-Judl/L(MJA) dated 11.02.2021 of the Secretariat: Law and Legislative Department, Government of Manipur and the same post being extended vide order/letter No. 4/159/2016-Judl/L(MJA) dated 28.03.2022

| Sl. No | Name | Name of Post | Pay Scales |
|--------|-------------------|-------------------------|---|
| 1 | Shuvrata Elangbam | Stenographer Grade – II | Level – 6 of Pay Matrix (29200 – 92300) of Manipur Service (Revised Pay) Rule, 2019 |

This is issued with the concurrence of FD(PIC) vide their U.O. No. 166/2020-2021/FD(PIC) dated 13.11.2020 and D.P. vide their U.O. No. 68/2020-21/DP dated 21.01.2021.

The expenditure is debitable from relevant Head of Account of the Manipur Judicial Academy, Imphal under Demand No. 26 Administration of Justice.

He shall be on probation for a period of 1 (one) year from the date of joining.

By order etc.,

(JUSTICE KH. NOBIN SINGH)
DIRECTOR
MANIPUR JUDICIAL ACADEMY
Imphal, the 29th April, 2022

No. MJA/E – 01/2015/ 1096 – 1109

Copy to:

1. The Registrar General, High Court of Manipur.
2. The Principal Accountant General (A&E), Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Registrar (Judl), High Court of Maniur.
5. The Commissioner Vigilance, Government of Manipur.
6. The Registrar (Admn./PM&P), High Court of Manipur.
7. Deputy Registrar (Accounts/Planning), High Court of Manipur.
8. The Treasury Officer, Imphal West.
9. The Principal Secretary to Hon’ble the Chief Justice, High Court of Manipur.
10. The Private Secretary to Hon’ble Justice L.S. Jamir, Judge, High Court of Manipur.
11. The System Analyst, High Court of Manipur – for uploading the same in the High Court’s official website.
12. Person(s) concerned.
13. The Service Book.
14. The Order Book/Guard File/Concerned File.

29.4.2022
(K. BRAJAKUMAR SHARMA)
JOINT DIRECTOR
MANIPUR JUDICIAL ACADEMY

MANIPUR JUDICIAL ACADEMY
HIGH COURT OF MANIPUR COMPLEX
MANTRIPUKHRI, IMPHAL EAST, MANIPUR – 795002

ORDER

Imphal, the 29th April, 2022

No. MJA/E – 01/2015/1110 : In exercise of the power conferred under Article 229(1) of the Constitution of India read with Rule 37 of “The High Court of Manipur (Manipur Judicial Academy) Rule, 2022”, Hon’ble the Chief Justice is pleased to regularise the contractual service of the following Office Assistants/LDC of Manipur Judicial Academy with immediate effect temporarily in the post indicated against their name against the 2 (two) posts, out of the 4 (four) posts of LDA created vide order/letter No.4/159/2016-Judl/L(MJA) dated 11.02.2021 of the Secretariat: Law and Legislative Department, Government of Manipur and the same post being extended vide order/letter No. 4/159/2016-Judl/L(MJA) dated 28.03.2022.

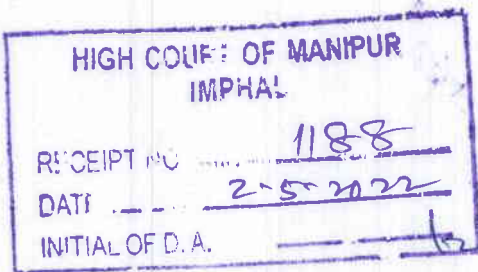
| Sl. No | Name | Name of Post | Pay Scales |
|--------|-------------------------|--------------|---|
| 1 | Chandrakumar Thangjam | LDA | Level – 4 of Pay Matrix (21700 – 69100) of Manipur Service (Revised Pay) Rule, 2019 |
| 2 | Karoung Chongneisin Kom | LDA | |

This is issued with the concurrence of FD(PIC) vide their U.O. No. 166/2020-2021/FD(PIC) dated 13.11.2020 and D.P. vide their U.O. No. 68/2020-21/DP dated 21.01.2021.

The expenditure is debitible from relevant Head of Account of the Manipur Judicial Academy, Imphal under Demand No. 26 Administration of Justice.

They shall be on probation for a period of 2 (two) years from the date of joining.

By order etc.,



(JUSTICE KH. NOBIN SINGH)
DIRECTOR
MANIPUR JUDICIAL ACADEMY
Imphal, the 29th April, 2022

No. MJA/E – 01/2015/1111 – 24

Copy to:

1. The Registrar General, High Court of Manipur.
2. The Principal Accountant General (A&E), Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Registrar (Judl), High Court of Maniur.
5. The Commissioner Vigilance, Government of Manipur.
6. The Registrar (Admn./PM&P), High Court of Manipur.
7. Deputy Registrar (Accounts/Planning), High Court of Manipur.
8. The Treasury Officer, Imphal West.
9. The Principal Secretary to Hon’ble the Chief Justice, High Court of Manipur.
10. The Private Secretary to Hon’ble Justice L.S. Jamir, Judge, High Court of Manipur.
11. The System Analyst, High Court of Manipur – for uploading the same in the High Court’s official website.
12. Person(s) concerned.
13. The Service Book.
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(K. BRAJAKUMAR SHARMA)
JOINT DIRECTOR
MANIPUR JUDICIAL ACADEMY

MANIPUR JUDICIAL ACADEMY
HIGH COURT OF MANIPUR COMPLEX
MANTRIPUKHRI, IMPHAL EAST, MANIPUR – 795002

ORDER

Imphal, the 29th April, 2022

No. MJA/E – 01/2015/1125 : In exercise of the power conferred under Article 229(1) of the Constitution of India read with Rule 37 of “The High Court of Manipur (Manipur Judicial Academy) Rule, 2022”, Hon’ble the Chief Justice is pleased to regularise the contractual service of the following Drivers of Manipur Judicial Academy with immediate effect temporarily in the post indicated against their name against the 2 (two) posts, out of the 4 (four) posts of Driver created vide order/letter No.4/159/2016-Judl/L(MJA) dated 11.02.2021 of the Secretariat: Law and Legislative Department, Government of Manipur and the same post being extended vide order/letter No. 4/159/2016-Judl/L(MJA) dated 28.03.2022

| Sl. No | Name | Name of Post | Pay Scales |
|--------|----------------------------|--------------|---|
| 1 | Kangjam Bikram Singh | Driver | Level – 3 of Pay Matrix (19900 – 63200) of Manipur Service (Revised Pay) Rule, 2019 |
| 2 | Nongthombam Norendro Singh | Driver | |

This is issued with the concurrence of FD(PIC) vide their U.O. No. 166/2020-2021/FD(PIC) dated 13.11.2020 and D.P. vide their U.O. No. 68/2020-21/DP dated 21.01.2021.

The expenditure is debitible from relevant Head of Account of the Manipur Judicial Academy, Imphal under Demand No. 26 Administration of Justice.

They shall be on probation for a period of 1 (one) year from the date of joining.

By order etc.,

(JUSTICE KH. NOBIN SINGH)
DIRECTOR
MANIPUR JUDICIAL ACADEMY
Imphal, the 29th April, 2022

No. MJA/E – 01/2015/1126-1139

Copy to:

1. The Registrar General, High Court of Manipur.
2. The Principal Accountant General (A&E), Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Registrar (Judl), High Court of Maniur.
5. The Commissioner Vigilance, Government of Manipur.
6. The Registrar (Admn./PM&P), High Court of Manipur.
7. Deputy Registrar (Accounts/Planning), High Court of Manipur.
8. The Treasury Officer, Imphal West.
9. The Principal Secretary to Hon’ble the Chief Justice, High Court of Manipur.
10. The Private Secretary to Hon’ble Justice L.S. Jamir, Judge, High Court of Manipur.
11. The System Analyst, High Court of Manipur – for uploading the same in the High Court’s official website.
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29. 4. 2022.
(K. BRAJAKUMAR SHARMA)
JOINT DIRECTOR
MANIPUR JUDICIAL ACADEMY

MANIPUR JUDICIAL ACADEMY
HIGH COURT OF MANIPUR COMPLEX
MANTRIPUKHRI, IMPHAL EAST, MANIPUR – 795002

ORDER

Imphal, the 29th April, 2022

No. MJA/E – 01/2015/ 1140 : In exercise of the power conferred under Article 229(1) of the Constitution of India read with Rule 37 of “The High Court of Manipur (Manipur Judicial Academy) Rule, 2022”, Hon’ble the Chief Justice is pleased to regularise the contractual service of the following Grade-IV/Peon of Manipur Judicial Academy with immediate effect temporarily in the post indicated against their name against the 3 (three) posts, out of the 4 (four) posts of Grade-IV/Attendant created vide order/letter No.4/159/2016-Judl/L(MJA) dated 11.02.2021 of the Secretariat: Law and Legislative Department, Government of Manipur and the same post being extended vide order/letter No. 4/159/2016-Judl/L(MJA) dated 28.03.2022

| Sl. No | Name | Name of Post | Pay Scales |
|--------|------------------------------|--------------------|---|
| 1 | Seram Kantamani Singh | Grade-IV/Attendant | Level – 1 of Pay Matrix (15700 – 50000) of Manipur Service (Revised Pay) Rule, 2019 |
| 2 | Kongbrailatpam Dinesh Sharma | Grade-IV/Attendant | |
| 3 | Thounaojam Pakpa Luwang | Grade-IV/Attendant | |

This is issued with the concurrence of FD(PIC) vide their U.O. No. 166/2020-2021/FD(PIC) dated 13.11.2020 and D.P. vide their U.O. No. 68/2020-21/DP dated 21.01.2021.

The expenditure is debitable from relevant Head of Account of the Manipur Judicial Academy, Imphal under Demand No. 26 Administration of Justice.

They shall be on probation for a period of 1 (one) year from the date of joining.

By order etc.,

(JUSTICE KH. NOBIN SINGH)
DIRECTOR
MANIPUR JUDICIAL ACADEMY
Imphal, the 29th April, 2022

No. MJA/E – 01/2015/ 1141 - 56

Copy to:

1. The Registrar General, High Court of Manipur.
2. The Principal Accountant General (A&E), Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Registrar (Judl), High Court of Maniur.
5. The Commissioner Vigilance, Government of Manipur.
6. The Registrar (Admn./PM&P), High Court of Manipur.
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29.4.2022
(K. BRAJAKUMAR SHARMA)
JOINT DIRECTOR
MANIPUR JUDICIAL ACADEMY